

Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Nineteenth Report of the Committee (8th Lok Sabha) on the Ministry of Transport—Border Roads.

[English]

12.09 hrs.

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

[English]

Reports of Study Tours

SHRI K.D. SULTANPURI (Shimla) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

- (i) Report of the Study Group I of the Committee on its visit to Guwahati, Shillong, Calcutta, Imphal and Calcutta during September-October, 1986.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Hardwar, Dehradun, Paonta Sahib, Shimla, Mandi, Manali and Chandigarh during September-October, 1986.

12.10 hrs.

**COMMITTEE ON SUBORDINATE
LEGISLATION**

[English]

Twelfth Report

SHRI MOOL CHAND DAGA (Pali) : I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

SHRI S. JAIPAL REDDY (Mahbubnagar) : I want the note from the Finance Minister to be shown.

MR. SPEAKER : What is the Finance Minister to do with it? I am satisfied. If you are not satisfied, then let me know...

(Interruptions)

MR. SPEAKER : That is what I have told. Mr. Amal, don't you realise that I have told you so many times? Then why does he do like this? He is misbehaving...

(Interruptions)

MR. SPEAKER : I will name you if you do like that. Don't take me to that position. I will name you if you do like that. Don't override. It is not like the behaviour of an hon. Member of this House and I am going to name you.

SHRI S. JAIPAL REDDY : If that is your pleasure, I will take it... (Interruptions)

MR. SPEAKER : Prof. Dandavate ji take care of your Member...

(Interruptions)

MR. SPEAKER : I will name you if you do like that...

(Interruptions)

MR. SPEAKER : Shri Vishwanath Pratap Singh.

12.12 hrs.

**DEMANDS FOR EXCESS GRANTS
(GENERAL), 1984-85**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir, on behalf of Shri Vishwanath Pratap Singh, I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (General) for 1984-85.

(Interruptions)

[English]

SHRI EBRAHIM SULAIMAN SAIT :
Sir, about the Babri Mosque.....
(Interruptions).

[Translation]

MR. SPEAKER : I had told you that the hon. Minister will discuss it with you. I can do little in this matter as it is *sub-judice*. I cannot allow it.

(Interruptions)

[English]

PROF. MADHU DANAVATE : Sir, do we take it that on this sensitive issue, before the close of the session, some statement will be made? Do I take it that the Home Minister will clarify that?

(Interruptions)

SHRI SAIFUDDIN CHOWDHARY :
Sir, may I ask one pertinent question?
(Interruptions) Earlier the Minister said something.

MR. SPEAKER : I never dwell into a subject which is *sub-judice*.

PROF. MADHU DANAVATE : Sir, you have already ruled that the Home Minister will... (Interruptions)

MR. SPEAKER : They should talk to themselves because the Home Minister suggested to them that day and now they should talk about it themselves outside.

(Interruptions)

MR. SPEAKER : I do not like this type of behaviour in this House. It has hurt me today. I do not like it at all. I have strong objection to this.

SHRI S. JAIPAL REDDY : I am sorry, Sir, you have made this observation.

MR. SPEAKER : If you are sorry, then it is all right.

SHRI S. JAIPAL REDDY : I am sorry, Sir. I have a feeling, Sir, that the

issues raised are not being allowed to be discussed.

MR. SPEAKER : Everything can be tolerated...

(Interruptions)

SHRI S. JAIPAL REDDY : I have a feeling that the issues we want to raise are not being allowed to be discussed.

MR. SPEAKER : Nobody on this earth can say that I have not allowed any issue to be raised and discussed on the floor of the House.

SHRI S. JAIPAL REDDY : I have that feeling unfortunately.

MR. SPEAKER : If you are the only person, I do not know, but I think I can swear to God under oath that I have allowed it, and every discussion has taken place on the floor of the House. You have misbehaved today and if you have felt sorry, then I am happy. But you should behave properly.

[Translation]

SHRI - SULTAN SALAHUDDIN
OWAISI : The Home Minister should give an assurance before the close of this session.

[English]

MR. SPEAKER : I cannot force anybody. Mr. Owaisi, I have told you whatever I had to tell you. The Home Minister made a statement *suo motu*. I did not ask him that day. You can talk to him. You have already listened to it.

SHRI INDRAJIT GUPTA (Basirhat) :
Sir, this matter was discussed in the National Integration Council. The Prime Minister said the other day that action will be taken on these matters on which there was a consensus in the National Integration Council.

(Interruptions)

MR. SPEAKER : No, not allowed...

(Interruptions)

MR. SPEAKER : I cannot take this subject which is subjudice. It is only outside you can have parleys.

SHRI SAIFUDDIN CHOWDHARY : You kindly tell the Government, Sir.

MR. SPEAKER : I have already told...

(Interruptions)

SHRI SURESH KURUP (Kottayam) : I have an entirely different matter, Sir regarding Calling Attention...*(Interruptions)*

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI : If a statement is not made; if our Calling Attention notice is not admitted

...

We are staging a walk out in protest.

(Shri Sultan Salahuddin Owaisi then left the House)

12.15 hrs.

[English]

MR. SPEAKER : Whatever has been said without my permission will not form part of the record...

(Interruptions)

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore) : Mr. Speaker, Sir, it is a very serious matter. It affects the lives and properties of hundreds of Malayalees living in the Coorg district of Karnataka. Unfortunately, the Government of Karnataka is acting as a silent spectator. Malayalees are being attacked

MR. SPEAKER : This is a State subject I cannot handle it

SHRI MULLAPPALLY RAMACHANDRAN : Don't say it is a State subject. It is an inter-State subject...
(Interruptions)

MR. SPEAKER : You can give it to the Home Minister...

(Interruptions)

MR. SPEAKER : Mr. Kurup, you can come to me. I have looked into it.

SHRI SURESH KURUP : I have given notice.

MR. SPEAKER : This is not a new one. I will tell you. I have got all the facts. You come to me.

SHRI SURESH KURUP : It is not correct.

MR. SPEAKER : You come to me. I have got all the facts. I have got an answer for that. You come to me.

SHRI SURESH KURUP : I got the answer. It is factually not correct. The Central schools...

(Interruptions)

MR. SPEAKER : Not here, Not allowed.

*(Interruptions)***

MR. SPEAKER : It is not a new thing. They have not issued something new.

*(Interruptions)***

MR. SPEAKER : There is a Constitution. There is elected legislative body. The Home Ministry is there. No, I am not going to allow.

*(Interruptions)***

MR. SPEAKER : Mr. Kurup, no, I cannot.

SHRI SURESH KURUP : It is factually not correct because the Central school students were allowed to answer...

(Interruptions)

MR. SPEAKER : If you come to me if you can convince me, if you come and convince me that this is not correct, then I will check it up.

SHRI SURESH KURUP : People are supplying wrong information. This is a very serious thing.

MR. SPEAKER : Come to me.

SHRI SURESH KURUP : This is a very serious thing.

MR. SPEAKER : Come to me and if you convince me that it is not correct, then we will look into it.

SHRI CHINTAMANI JENA (Balasore) : For the last three weeks I have been giving Calling Attention notice regarding National Test Range but unfortunately my name has not come in the ballot. This project...

(Interruptions)

MR. SPEAKER : I cannot help you Mr. Jena. This is not in my power. I would not try a thing which is not in my power. I know your sentiments. But I cannot do anything. There is no precedent. I cannot create a new one to open the flood gates. So simple it is.

SHRI CHINTAMANI-JENA : I may be permitted to put one or two questions for the sake of clarification after all the Members in the ballot have spoken.

MR. SPEAKER : I cannot. It is beyond my power. As Mr. Amar Roy has said, I am not a dictator, I am not going to be one !

12.19 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC
IMPORTANCE

[English]

Situation arising out of setting up of a
National Test Range in Baliapal and
Bhograi area of Orissa

PROF. MADHU DANDAVATE
(Rajapur) : I call the attention of the
Minister of Defence to the following matter
of urgent public importance and I request
that he may make a statement thereon :

Situation arising out of setting up
of a National Test Range in Baliapal
and Bhograi area of Orissa and the
steps taken by the Government in regard
thereto.

THE MINISTER OF STATE IN THE
DEPARTMENT OF DEFENCE
RESEARCH AND DEVELOPMENT IN

THE MINISTER OF DEFENCE (SHRI
ARUN SINGH) : Mr. Speaker, Sir, an
instrumented flight test range is an essential
requirement for testing rockets, missiles
and similar systems as well as for launching
satellites. In Nov. 1978, Government had
constituted a Committee to examine the
setting up of an instrumented test range as
a National Facility.

2. An expert body had assessed the
diversified test needs of various users and
had examined/surveyed a large number of
sites in desert areas, offshore islands and
coastal areas both on the East and West
coasts taking into consideration the techni-
cal, operational and safety requirements;
and also the ecology and population aspects.
The sites examined include *inter-alia*
Sunderbans in West Bengal, Kanyakumari
area, Satbhaya in district Cuttack (Orissa).
Andaman and Nicobar Islands and Balasore
coastal area in Orissa. The main aspects of
these sites are given below :

3.1. Sunderbans Area :

- (i) This site is not suitable for locating
opto-electronic tracking instru-
ments along the coast.
- (ii) Interference-free firing of short
and medium range vehicles is not
possible.
- (iii) The area has oil/natural gas poten-
tial.
- (iv) Adequate communication links by
rail/road are not available.

3.2. Kanyakumari Area :

- (i) The site offers very little useful
coastline for locating opto-electro-
nic tracking instruments.
- (ii) No down range instrumentation
site is available.
- (iii) The recovery of flight vehicles is
difficult.

3.3. Satbhaya, Orissa :

- (i) An adequate firing zone, with the
required range safety, is not avail-
able.
- (ii) The site is not suitable for locating
opto-electronic tracking instruments
along the coast.